

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2024 - Notification issued for **50 vacancies - Publication of list of eligible officers** - Regarding.

- READ: 1. Order, dated 04.01.2007 in Civil Appeal No.1867/2006 and Order, dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.214-B.Spl., dated 30.03.2024.

ORDER ROC.NO.1282/2024-B.SPL., DATED:04.05.2024

The High Court passed the following Order:-

The following is the list of eligible officers in the cadre of Civil Judges (Senior Division) who are now working as District and Sessions Judges under Rule 15 of Telangana State Judicial Services Rules, 2017 and under Rule 20.1 of Telangana State Judicial Services Rules, 2023, respectively and who have put in not less than 5 years of qualifying service as on 31.03.2024 as per Rule 4.2 (A) (III) of the Telangana State Judicial Service Rules, 2023 to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of **50 vacancies**, notified vide High Court's Notification 2nd read above, for the year, 2024.

1.	SRI M.SRINIVAS, VI Additional District and Sessions Judge, Sathupally, Khammam District.
2.	SRI S.RAVI KUMAR, V Additional District and Sessions Judge, Bodhan, Nizamabad District.
3.	SRI P.PRADEEP NAIK, XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
4.	SMT. A.NEERAJA, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.

5.	SMT. P.LAKSHMI KUMARI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Karimnagar.
6.	SMT. G.SUNITHA RAVINDRA REDDY, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.
7.	SMT. C.PAVANI, VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District at Kukatpally.
8.	SRI M.SATISH KUMAR, VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
9.	SMT. N.ROJA RAMANI, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.
10.	SMT. T.ANITHA, Special Court in the cadre of Sessions Judge for trial and disposal of Protection of Children from Sexual Offences (POCSO) Act cases-cum-XII Additional Metropolitan Sessions Judge, Hyderabad.
11.	SRI MOHD. AFROZ AKTHAR, Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.
12.	SMT. K.UMA DEVI, I Addl. District and Sessions Judge, Khammam.
13.	SMT. B.APARNA DEVI, Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.
14.	SRI CH.PANCHAKSHARI, Member Secretary, Telangana State Legal Services Authority, Hyderabad.
15.	SRI B.THIRUPATHI, III Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge -cum- Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
16.	SMT. J.KAVITHA, IV Additional District and Sessions Judge -cum- IV Additional Metropolitan Sessions Judge, L.B.Nagar-cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar.

Ram
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)